

11-2-99.

Hon'ble Mr. D.C. Verma, J.M.
Hon'ble Mr. A.K. Misra, A.M.

For applicant none.

For respondent Sri S. Verma.

List on 06-05-99 for hearing.


A.M.


J.M.

06-5-99

Hon'ble Mr. D.C. Verma, J.M.
Hon'ble Mr. A.K. Misra, A.M.

None for applicant.

For respondents Sri S. Verma.

List for hearing on 04-8-99.


A.M.


J.M.

04-8-99

Hon. Sri. D.C. Verma, J.M.

Hon. Sri. A.K. Misra, A.M.

Applicant in person request
for adjournment as his counsel is
not well. Sri S. Verma, for respondents.

List on 16-9-99 for hearing.

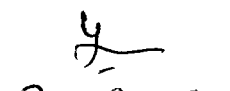

A.M.

A.M.


J.M.

16-09-99.

Lawyers abstain from full work.
The case is adjn to 28-09-99 for hearing.


B.O.C.